

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

30.

C.P.(IB)/697(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Sonal Chitalia

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Rishi Thakur a/w Adv. Dhvani Gala i/b ZBA, Ld. Counsel for the Financial Creditor present. Mr. Shyam Kapadia a/w Mr. Viraj Parikh, Mr. Sohan Kinkhabwala & Ms. Raashi Agarwal, Ld. Counsel for the Personal Guarantor present.
2. At the request of both the parties, list this matter on 07.05.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)